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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1372/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017 *& 06.12.17*

NAME OF THE PARTIES: DBS Bank Limited
V/s.
Ruchi Soya Industries Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Mr. Janak Desarkar	Sr. Adv.	
2.	Mr. Ashish Kamat	} Adv	
3.	Ms. Ankita Singhania		
4.	Mr. Abhay Jadeja	Advocates Crawford Bayley & Co. .. Respondents	
5.	Ms. Shruti Katakey		
6.	Mr. Jay Zaveri		

1. Mr. Hrushag Khurana.
Mr. Gopal Machhija
i/b A.Z.B
and Partners
for Petitioners



ORDER

CP No. 1372/I&BP/NCLT/MB/MAH/2017

List this matter on 8.12.2017 for order pronouncement.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)